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RAILWAY LINES BETWEEN SINI JUNCTION AND PANDRASALI

195. { SHRI SANKAR PRATAP SINGH DEV: SHRI LOKANATH MISRA:

Will the Minister of RAILWAYS be pleased to state whether there is any proposal under Government's consideration to change the route of the proposed new railway line between Sini Junction and Pandrasali on the South Eastern Railway so as to touch Saraikila, the headquarters of the Sub-Division?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI Sham Nath): No.

Cess charge on passenger tickets on Western Railway

196. SHRI M. C. SHAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a cess charge of one paisa on passenger tickets is being collected by the Western Railway authorities; and

(b) if so, the amount of cess realised during the last three years and how it is utilised?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) No, Sir,

(b) Does not arise.

197. (Transferred to the 21st September, 1964.)

Allegations against the office of C.C.E.I. Calcutta

198. SHRI BHUPESH GUPTA: Will the Minister of COMMERCE be pleased to state;

(a) whether h_{i_s} attention h_{a_s} been drawn to reports published in some Calcutta newspapers in the fourth week of Junc, 1964 making serious allegations against the Calcutta Office of the Chief Controller of Exports and Imports; and

(b) whether Government have instituted any inquiry in the light of these allegations into the affairs of that office?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) Government's attention ha been drawn to reports in some newspapers of the last week of July, 1964 (not June 1964) to this effect.

(b) Detailed enquiries in this case revealed that no licences were issued to bogus firms under the Export Promotion Schemes in 1959.

IMPROPER USE OF NEWSPRINT BY CERTAIN CALCUTTA NEWSPAPERS

199. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of Commerce be pleased to state:

(a) whether Government have received any allegations of improper use of newsprint by certain Calcutta daily papers;

(b) if so, whether any investigation has been made into such allegations; and

(c) whether Government have any machinery to effectively check up the actual circulation of a newspaper before newsprint quota is sanctioned to it?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and (b) Yes, Sir. Investigations have been made into the allegations and final orders are to be passed. (c) The Government have a machinery under the Registrar of Newspapers of India to check up the actual circulation effectively. On the basis of this check, newsprint quota sanctioned is adjusted, if necessary.

ROPEWAY FOR COAL MINING AREAS

200. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have decided to construct ropeway for the coalmining areas in order to carry sands etc.; and

(b) if so, whether any part of the capital cost of the project will be realised from the coalmine owners?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) Yes, Sir.

(b) No. The capital cost will be met by the Coal Board from out of its funds.

Attempted loot in Air-conditioned coach of Dehra Dun-Howrah Express

201. SHRI FARIDUL HAQ ANSARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether an attempt was made by armed men to loot the occupants of an air-conditioned coach of 10 Down Dehra Dun-Howrah Express near Seohara Station, in the first week of June, 1964; and

(b) if so, what are the details of the case?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Yes, Sir.

(b) On 5th June 1964, 10 Down Dehradun Express was stopped by someone pulling the alarm chain just when it started from Seohara railway station at 00-29 hours. It was reported that 4 miscreants entered the corridor 1st class coach (and not airtype conditioned coach) which was objected to by the coach attendant but they promised to get down at the next halt as the train had already moved. After a short while, the coach attendant heard the miscreants attempting to open a cabin of the coach. The coach attendant questioned the miscreants whereupon they fired one round from a country made pistol, injuring him in his thigh. The miscreants got down after pulling the alarm chain and ran away in the darkness of the night. A case under Section 307|393 I.P.C. has been registered by the Government Railway Police and is under investigation.

ALUMINIUM PLANT IN THE PUBLIC SECTOR

202. SHRI R. S. KHANDEKAR: Will the Minister of Steel and Mines be pleased to state:

(a) whether there is any proposal under Government's consideration to build an aluminium plant in the public sector; and

(b) if so, where the plant will be located?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) Yes, Sir.

(b) Proposals to establish two new aluminium smelters in the public sector—one in the Koyna region of Maharashtra State and another near the Korba Thermal Power Station in Madhya Pradesh—are under consideration.

GOLD DUST IN INDIAN RIVERS

203. SHRI DAHYABHAI V. PATEL: Will the Minister of STEEL, AND MINES be pleased to state:

(a) whether attention of Government has been drawn to newspaper reports that many large rivers in